

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 24th day of August, 2006

ORIGINAL APPLICATION NO. 485/2005

CORAM :

HON'BLE MR.KULDIP SINGH, VICE CHAIRMAN
HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

Brajraj Singh,
Assistant Farm Manager, (T-6),
Central Sheep & Wool Research Institute,
Avikanagar, District Tonk.

By Advocate : Shri C.B.Sharma

... Applicant

Versus

1. Union of India
Through Secretary,
Indian Council of Agricultural Research,
Krishi Bhawan,
New Delhi.
2. Director,
Central Sheep & Wool Research Institute,
Avika Nagar, District Tonk.
3. Director, Central Institute of Research
On Goats, Makhdoom,
Post Farah, Distt. Mathura (UP).
4. Director,
Central Institute of Research on Buffalo,
Sirs Road, Hissar (Haryana).

By Advocate : - - -

... Respondents

ORDER (ORAL)

The applicant has filed this OA with the grievance that he has not been allowed the benefit of five yearly assessment due to pendency of disciplinary proceedings against him and the same has been finalised vide Ann.A/2. He is also being denied his due promotion to the post of T-5, for



which he made a representation dated 31.8.2004 (Ann.A/7) but the same has not yet been decided nor any order has been passed thereon. Learned counsel for the applicant prays that a direction be issued to the respondents to decide applicant's representation.

2. In view of the above, respondents are directed to decide applicant's representation dated 31.8.2004 (Ann.A/7) with a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. *If any relevance survives the applicant will be allowed to approach Central Board as per law then*

3. With these directions, the OA stands disposed of at the stage of admission.


(P.P. SHUKLA)

MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

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